

1. Construction of Additional Coal Jetty for handling thermal coal, one more General Cargo Bath adding, to the existing six alongside berths and additional warehouses.

2. Procurement of Container Handling Equipments, Front End Loader of 4.3 Cu.M.

3. Provision of Move Refeer Plug Points at storage points, Electronic Weigh Bridges and Container Freight Stations.

4. Conversion of the existing Meter Gauge Railway Line into Broad Gauge Line within Port limit, introduction of Night Pilotage and balance dredging in the Approach Channel so as to facilitate entry of Deep Drafted Vessels.

(b) The following steps have been taken by the Port to attract more international ships :

1. Port charges have been made competitive.

2. Formation of Shippers Service Cell and Importers and Exporters Committee.

3. Publicity through Press and personal contacts, holding of trade promotion meetings.

4. Inducing private entrepreneurs to establish container freight station and other storage facilities.

5. Priority berthing is accorded to Container Ships and Phosphoric Acid Tankers.

Linking of Krishna and Godavari rivers with Cauvery

410. SHRI S. MADHAVAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Tamil Nadu Government have requested the Central Government to take up the project of linking Krishna and Godavari rivers with Cauvery river to prevent the frequent floods in Andhra Pradesh and to generate employment; and

(b) if so, what action has so far been taken thereon?

THE MINISTER OF WATER RESOURCES WITH ADDITIONAL CHARGE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) Does not arise.

Agreement between "Modi Group and Alcatel of France for manufacture of **E.I.O.** Exchanges

411. SHRI S. MADHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have approved the joint venture agreement entered into between Modi Group and Alcatel of France for the manufacture of E.I.O. Exchange;

(b) whether the Alcatel of France have offered the 1990 technology to the Modi Group;

(c) whether Government are aware that the same French company have offered to give only 1987 technology to Indian Telephone Industries for upgrading the existing technology;

(d) whether it is a fact that only 6 lakhs lines in E.I.O. Exchanges are required per annum and Mankapur unit of Indian Telephone Industry has got a production capacity of 5 lakhs lines per annum and if so, the reasons for which additional production was permitted in the private sector; and

(e) what are the steps taken to produce small and medium size exchanges required for rural areas?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PRAKASH): (a) No, Sir.

(b) Government has received an application from M/s. Indian Reprographics Ltd. for a joint venture with ALCATEL of France for production of their latest Digital Switches.

(c) Yes, Sir. _

(d) The requirement of E10 exchanges is not limited to 6 lakh lines per annum. The Mankapur Unit of Indian Telephone Industries Ltd. has a licensed production capacity of 5 lakh lines per annum and the Government has not permitted additional production of E10 exchanges in the private sector.

(e) A large number of manufacturing units have been set up for production of small and medium size exchanges.

Maritime boundary between India and Sri Lanka

412. SHRI S. MADHAVAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken any action to fix the maritime boundary between India and Sri Lanka as per the Agreement of 1974, entered into between the two countries;

(b) whether the traditional rights of Indian fishermen to fish near Kachativu, of the pilgrims to visit Kachativu and of migration rights in each others waters are protected in spite of the division of maritime boundary as per the provisions of 1974 agreement;

(c) whether Government had made a statement in Parliament on 23rd July, 1974 declaring that the traditional rights of Indian fishermen will not be affected because of 1974 agreement;

(d) whether the Sri Lankan Navy is taking action against Indian fishermen for violating the maritime boundary, and

(e) what steps Government have taken to protect the traditional rights of Indian fishermen?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The maritime boundary line between India and Sri Lanka has been delimited through two Agreements signed in 1974 and in 1976.

(b) Yes, Sir.

(c) Yes, Sir.

(d) and (e) There have been cases of the Sri Lankan Navy taking action against

Indian fishermen for alleged violation of the maritime boundary. All such cases have been taken up by Government with the Sri Lankan authorities.

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Human rights of Indians in Fiji

413. DR. YELAMANCHILI SIVAJI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is feeling in the country that India are doing virtually nothing to restore human rights to ethnic Indians, who are being subjected to brutal repression in Fiji;

(b) what efforts have been made by NAM and the U.N. to stop the repression; and

(c) what action has been taken by Government to enlist the support of NAM countries and the U.N. therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKAV. (a) No, Sir.

(b) and (c) The issue of violation of human rights in Fiji has been raised by India at the United Nations General Assembly, the United Nations Commission on Human Rights and at other relevant multilateral fora.

Assurance about safety of Indians in South Africa

414. DR. YELAMANCHILI SIVAJI: Will the Minister of EXTERNAL AFFAIRS be pleased to state what assurances have been obtained from Mr. Nelson Mandela about the continued safety of the ethnic Indians in South Africa after restoration of majority rule in that country?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): The African National Congress was founded on the inspiration of the teachings of Mahatma Gandhi. Dr. Nelson Mandela during his visit acknowledged the tremendous contribution made by South Africans of Indian origin in the anti-apartheid struggle. There was no question of obtaining assurances from the ANC leader about the continued